

Declaration of Assets and Liabilities

Year....2021-22.....

I,...**RAJ KUMARI**, daughter of .. **MUNNA PRASAD CHOUHAN**, aged **28** yrs,

belonging to **Stenographer & Private Secretary services** and presently working as

PERSONAL ASSISTANT, Bihar Legislative Assembly, Patna give herein below the

details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and

dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
			NIL	NIL	NIL	NIL
(i)	Cash	3,000=00	-	-	-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	S.B.I Saving A/C Rs. 90,200/- PPF- Rs. 1,030/- C.B.I Saving A/C RS. 15,000/-	-	-	-	-
(iii)	Bonds, Debentures and Shares in companies	NIL	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC - 14,264 half yearly NSC - 90,000 NSC - 60,000	-	-	-	-
(v)	Motor Vehicles (details of make, etc.)	ACTIVA DLX BSxi BRO1EX - 8767	-	-	-	-
(vi)	Jewellery (give details of weight and value)	8 gm Gold 20 gm Silver	-	-	-	-
(vii)	Other assets, such as values of claims / interests	-	-	-	-	-

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Raj Kumari

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	-	-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-	-
	(b) dues to departments dealing with supply of water	-	-
	(c) dues to departments dealing with supply of electricity	-	-
	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-	-

Not Verified

	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	A-Y 2021-22 income Tax Rs. -29,860/- PAN No. CGWPK5388P	-
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-	-
	(iii) Sales Tax [Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

C. Personal Detail

GPF/CPF/PRAN No. :- 11011429407

Gender :- F (M/F)

Date of Birth :- 1 6 0 2 1 9 9 3 (DD/MM/YY)

Class/Group :- B (A/B/C)

Cader :- Stenographer & Private Secretary Services

(Full Name e.g. B.A.S.-Bihar Administrative Service,

B.S.S.- Bihar Secretariat Service etc.)

Home District :- Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Place:.....Patna.....
Date:.....14/02/2022.....

Signature*Raj Kumari*.....
Name of Employee:..RAJ KUMARI
Designation:.....PERSONAL ASSISTANT....
Department:.....Bihar Vidhan Sabha, Patna

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.